

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 463
ANSWERED ON 03/02/2026**

BENEFICIARIES OF PMAY-G

463. Shri Selvam G:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses sanctioned, constructed and handed over under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in Tamil Nadu including Kanchipuram and Chengalpattu districts, district-wise;**
- (b) the number of beneficiaries belonging to Scheduled Castes, Scheduled Tribes and Minority communities in Kanchipuram Lok Sabha Constituency along with their proportionate share to the eligible population, if so, the details thereof;**
- (c) whether it is a fact that a large number of eligible families in Kanchipuram Lok Sabha Constituency continue to live in kutcha or overcrowded dwellings despite scheme coverage, if so, the details thereof; and**
- (d) the steps taken to expedite pending house construction, release instalments and provide basic services to newly built colonies?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. Under the scheme, a cumulative target of 9,57,825 houses have been allotted to the State of Tamil Nadu out of which 7,36,610 houses have been sanctioned and 6,63,247 houses have been completed as on 28.01.2026.

The district -wise details of targets allocated , houses sanctioned and houses completed in Tamil Nadu under PMAY-G (including Kanchipuram& Chengalpattu) are given in Annexure-I.

(b) & (c): Under PMAY-G, the beneficiaries are identified on the basis of the housing deprivation parameters and exclusion criteria prescribed in Socio Economic Caste Census (SECC) 2011 database and the finalized Awaas+ (2018) survey list. Priority lists thus prepared using SECC and Awaas+ data, are verified by the Gram Sabha (GS). After disposal of all the cases of a Gram Panchayat, by the Appellate Committee, the Gram Panchayat wise final Permanent Wait List (PWL) for each category with a distinct rank for each household, is to be published on the notice board of the Gram Panchayat and advertised widely. The Permanent Wait List is then entered on the website of PMAY-G.

Further, in accordance with the approval of the Union Cabinet, to achieve the additional target of 2 crore houses, the additional eligible beneficiaries have been identified using the Awaas+ survey 2024 using e-KYC face based authentication through the Awaas+ 2024 mobile app and with modified exclusion parameters. To ensure no eligible household is left behind, the Awaas + 2024 app had a feature of Self-survey.

As per provisions of the PMAY-G, there is earmarking of minimum 60% of the targets for Scheduled Caste (SC)/ Scheduled Tribe (ST) beneficiaries. However, there is no separate earmarking of targets for Minorities & these beneficiaries are part of "Others category" of beneficiaries.

Parliament Constituency wise details of PMAY-G are not maintained. The number of beneficiaries belonging to Scheduled Castes, Scheduled Tribes and "Others category" in Chengalpattu and Kanchipuram districts of KanchipuramLokSabha Constituency is as under:

			Sanctioned by States			House completion		
S.No	District Name	Target fixed by Districts	ST	SC	Others	ST	SC	Others
1	CHENGALPATTU	25179	748	21271	10229	720	19332	9635
2	KANCHIPURAM	37658	378	6608	5114	374	6477	5055

Total	62837	1126	27879	15343	1094	25809	14690
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(d): In order to provide PMAY-G beneficiaries with the maximum number of benefits from different schemes, convergence with other schemes is encouraged. As per the guidelines of the scheme, construction of toilets to be leveraged through convergence with Swachha Bharat Mission- Grameen (SBM-G), or any other dedicated source of funding. Convergence for piped drinking water, electricity connection, LPG gas connection and inclusion of women members of PMAY-G households under the fold of Self Help Groups (SHGs) through DeendayalAntyodayaYojana – National Rural Livelihood Mission (DAY-NRLM) to explore better livelihood opportunities is also undertaken. In addition, the Ministry is taking various steps to expedite the completion of pending houses under the scheme, some of which are as under:

- i. Timely allocation of targets to the States/UTs**
- ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.**
- iii. Monitoring of house sanction and completion using the latest IT tools and technologies.**
- iv. Regular reviews with the States.**
- v. Expediting completion of those houses where 3rd or 2nd installment of funds has been released.**
- vi. Timely release of funds as per the requirements of States/UTs**
- vii. Continuous follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G.**

Annexure-I

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 463 to be answered on 03.02.2026 REGARDING DISTRICT-WISE DETAILS OF TARGETS ALLOCATED, SANCTIONED AND COMPLETED IN TAMIL NADU (INCLUDING KANCHIPURAM & CHENGALPATTU) UNDER PMAY-G

(Units in nos.)

SNo	District Name	Target allocated by State	House Sanctions by States	Houses Completed
1	ARIYALUR	23,016	19,886	16,981
2	CHENGALPATTU	25,179	32,248	29,687
3	COIMBATORE	2,986	2,838	2,814
4	CUDDALORE	65,137	47,589	37,661
5	DHARMAPURI	27,844	23,215	22,618
6	DINDIGUL	7,447	6,983	6,950
7	ERODE	8,876	7,881	7,851
8	KALLAKURICHI	27,146	44,470	39,390
9	KANCHIPURAM	37,658	12,100	11,906
10	KANNIYAKUMARI	3,738	2,481	2,480
11	KARUR	5,679	5,489	5,489
12	KRISHNAGIRI	28,135	19,504	19,316
13	MADURAI	10,130	7,814	7,584
14	MAYILADUTHURAI	19,973	32,410	27,243
15	NAGAPATTINAM	60,074	30,900	26,439
16	NAMAKKAL	8,745	8,459	8,459
17	PERAMBALUR	17,495	12,255	10,696
18	PUDUKKOTTAI	39,970	28,309	25,175
19	RAMANATHAPURAM	22,313	17,024	16,415
20	Ranipet	9,546	11,852	11,185
21	SALEM	28,907	25,894	24,754
22	SIVAGANGAI	16,850	10,493	10,104
23	TENKASI	8,231	12,706	12,560
24	THANJAVUR	47,021	37,233	32,476
25	THE NILGIRIS	2,561	2,555	2,547
26	THENI	2,432	1,985	1,912
27	THOOTHUKKUDI	6,294	5,258	5,214
28	TIRUCHIRAPPALLI	25,269	21,079	20,805
29	TIRUNELVELI	20,273	9,915	9,654
30	TIRUPATHUR	11,866	19,317	18,800
31	TIRUPPUR	4,485	4,318	4,298
32	TIRUVALLUR	21,929	20,079	18,947
33	TIRUVANNAMALAI	65,835	48,576	46,938
34	TIRUVARUR	73,240	52,538	38,743
35	VELLORE	41,087	14,833	13,871
36	VILLUPURAM	1,22,676	68,359	57,557
37	VIRUDHUNAGAR	8,126	7,765	7,728
	Total	9,58,169	7,36,610	6,63,247
